

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण

EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ

KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 232

Date: 24.03.2025

**PUBLIC NOTICE**

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

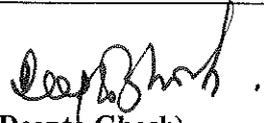
Sl. No	Date of Letter/email	Subject Matter	Name & Address of the Complainant
1.	Email dated 23.01.2025	Complaint against transportation of coal by conveyer belt as well as by road causing death of common people by road accidents and also affecting the movement of wild animals which enter the human habitat and cause damage to human life and their crops due to violation of terms of Forest clearance for badkagaon, Hazaribagh NTPC Pankri Barwadih Coal Project by Western Forest Divisional Officer Hazaribagh in connivance with NTPC due to non-action of Principal Secretary (Forest), Jharkhand. The applicant requested to this office to direct the concerned authority to adhere the condition No. 9 of Forest Clearance Stage-2.	Sh. Mantu Soni @ Shani Kant S/o Sh. Rajesh Kumar Gram & Post-Badkagaon, Zila-Hazaribagh, Jharkhand- 825311
2.	Email dated 01.02.2025 And 23.12.2024	Complaint against the blatant violation of environment laws & norms by Nilachal Iron & Power Ltd. despite closure orders & disconnection of electricity as the plant continues to operate in full-fledged manner due to non-action of Deputy Commissioner, Seraikela - Kharsawan. the Secretary, Jharkhand Bijli Vitran Nigam Limited; and the General Manager, Jharkhand Bijli Vitran Nigam Limited. The applicant requested to this office	Sh. Lal Mohan Mahato C/o Gangadhar Mahato, Flat No. 404, Jamuna Tower 519, Old Kasidih, Sakchi, Bistupur, East Singhbhum, Jharkhand - 831001

		to take suo moto action on these complaints.	
3.	Email dated 04.02.2025	Complaint against the forcible soil digging along the boundary of complainant's land numbered 515, 516 & part of 494 & 495, Mouza- Hatisala, Block- Chapra by complainant's neighbor Mrs. Mamata Rani Saha, posing a serious threat to their young mahogany plantation. The applicant requested to this office to take immediate and necessary action to stop this unauthorized excavation and protect our land	Sh. Rattan Biswas, Village and Post Office Hatisala, Dist.- Nadia
4.	Email dated 27.01.2025	In Sheakhala Tentultala, illegal construction is ongoing by encroaching on government land and filling up the water body. Despite repeated letters to both state and central government departments, no action has been taken to preserve this vital water resource. In Sheakhala, water body on the side of 31 No. Bus Road is the only remaining government land. The applicant has requested to intervene for preservation of this crucial water body for the benefit of the public.	Sh. Amol Roy, R/o - Sheakhala, Hooghly - 712706
5.	Email dated 10.01.2025	Allegation against NIZIGARHZAMI for Illegal lifting of sand from after lapse of CTO and EC. EC was valid till December 28.12.2024. Without approval sand quarry is being operated at night presumably starting at Night 10 pm and ongoing till morning 6 AM. The applicant has requested to intervene in the matter to save the state from incurring heavy loss because of some leniency showed to the culprit and recommends RO, Angul to make a survey to how much extent is it excavated.	Pratik Mohapatra Environmental defender , Kalyan plaza III Bhubaneswar Brit colony .
6.	Email dated 06.02.2025	Application for suo-moto cognizance of encroachment of natural drainage through civil construction in Eco Sensitive Zone of Dalma Sanctuary in Dimna, Mango, District-East Singhbhum, Jharkhand. The serious environmental issue concerning the ongoing civil construction work in the middle of a nullah situated behind Ashiana Enclave, a residential society at Dimna, Mango, in East Singhbhum. The applicant requests to issue appropriate orders to prevent further environmental degradation.	Amit Kumar Tiwari, S/o Jamuna Tiwari Present address: G-101, Muktagiri, Ashiana Enclave, Dimna, Mango, Dist- East Singhbhum, Jharkhand-831018. Profession: Advocate
7.	Email dated 08.02.2025	Attention to the grave situation unfolding in Sarenga under PS Sankrail, District Howrah, which urgently requires intervention. A few unsocial, uneducated, and ill-minded individuals, operating under the nomenclature of the Urush Committee, have been relentlessly flouting the specific orders of the Honourable Apex Court, the NGT, and the WB Pollution Control Board. Despite clear directives, these individuals are causing significant social problems, thereby exposing our society and	Sontu Karmakar S/o Bimal Karmakar, Vill/P.O. - Sarenga, P/S-Sankrail, Dist. - Howrah-7111309

		civilization to decay and death. Alarmingly, their actions are being appeased and abetted by the police and administration alike. These half-educated persons are bent on damaging the physical and mental health of the local population, creating an atmosphere of terror and tension. They have been recklessly cutting down the branches of trees, terrorizing peace-loving residents, and creating an air of horror and panic. The applicant requested to take immediate and strict action to contain and restrain these individuals and ensure that the orders of the courts and regulatory bodies are obeyed.	
8.	Email dated 25.02.2025	Complaint against the continuous movement of heavily overloaded dumpers carrying stone chips and sand along Santiniketan Cosba Road through Santiniketan post office state bank, day and night (after 11pm to morning 4pm). It is a heritage road where heavy vehicles are strictly prohibited. However, despite these regulations, some dumper drivers along with local authorities and political influences are persistently using this route to save fuel, disregarding the severe consequences. The excessive vibrations caused by these overloaded vehicles pose an extreme threat to our heritage properties, including Shyamali, Konark, and Uttarayan, which are integral to Santiniketan's cultural and historical legacy. The applicant requested to take necessary action to enforce the ban on heavy vehicles using this road and take strict action against violations.	Ashish ghosh Assistant professor Silpa- Sadan, santiniketan Visva Bharati University.
9.	Email dated 25.02.2025	Complaint regarding the Acute Pollution by a under construction building that is not maintaining any law and polluting the environment. They are burning plastic and egg tray and are scattering the cement dust, building materials everywhere. The PPM level of air is too high here. The applicant requested to take necessary action regarding the fact and ensure everything should be done as per law.	Subhankar Mondal R/o - Kabi Sukanta Road, Nabapally, Barasat, North 24 Parganas, Kolkata - 700127.
10.	By Post 17.02.2025	Illegal construction of concrete boundary wall of pond by local administration, municipality with embankment of high level of encroachment road can cause man-made flood/water logging in the area, thus causing misuse of public fund by the local authority at Behala-Shibarapur Road, Zinizira Bazar, Gopalpur Chakpara, Sitala mandir, Milan Sangha Club, Ward No: 13, Maheshtala.	Sh. Anath Naskar Sr. citizen, R/o - Gopalpur, PO - Sarkarpool, PS - Maheshtala, Kolkata - 700143
11.	By Hand 21.02.2025	झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद द्वारा गजानन फेरो प्रा० लि० के विस्तारीकरण से संबंधित पर्यावरणीय लोकसुनवाई को रद्द करने के सम्बन्ध में कहना है कि हम सभी ग्राम-काकुरामा, मनिकाबेड़ा के ग्रामीण थाना-धालभूमगढ़, जिला-पूर्वी सिंहभूम, झारखण्ड के स्थानीय निवासी हैं। गजानन फेरो प्रा० लि० (स्थान-कदमबेड़ा) अपना	श्री सनातन नायक एवं अन्य 200 ग्रामीण ग्राम-काकुरामा, मनिकाबेड़ा के ग्रामीण थाना-धालभूमगढ़, जिला-पूर्वी सिंहभूम, झारखण्ड

		<p>विस्तारीकरण काकरामा तक पावर प्लॉट तथा स्पंज आयरन प्लॉट का स्थापना करना चाहती है सभी ग्रामीण प्रदूषण के कारण शुरू से ही इस प्लॉट का विरोध करते आ रहे हैं। पहली जनसुनवाई कार्यक्रम झारखण्ड राज्य प्रदूषण नियंत्रण पंषद द्वारा 04.10.2024 को दिन शुक्रवार प्रातः 11:00 बजे रखा गया था। जिसे ग्रामीणों ने पावर प्लॉट निर्माण तथा स्पंज आयरन प्लॉट निर्माण को सिरे से खारिज कर दिया।</p> <p>पुनः जनसुनवाई की तारीख 13.12.2024 को अग्रसेन भवन, धालभूमगढ़ में रखा गया। जो प्लॉट स्थापना स्थल से 10 किलोमीटर दूर है, ताकि कम्पनी के परिधि में आने वाले प्रभावित गाँव के ग्रामीण इस पर्यावरणीय जनसुनवाई कार्यक्रम में उपस्थित नहीं हो सकें। जो एक साजिश के तहत किया गया, कार्यक्रम स्थल को पुलिस छावनी में तब्दील कर दिया गया और भय का माहौल बनाया गया।</p> <p>इस जनसुनवाई को सफल बनाने के लिए बाहर से 70-80 किलोमीटर दूर टाटानगर (जमशेदपुर) घाटशिला तथा सुदूरवर्ती गाँव / शहर से लोगों को 300-300 रुपये और खाने के लिए 100 रुपये दिये गये जनसुनवाई कार्यक्रम में गाड़ी/बस के माध्यम से लाया गया, ताकि ये प्रस्तुत किया जाए कि पर्यावरणीय जनसुनवाई को असली दिखाया जा सके।</p> <p>जनसुनवाई कार्यक्रम में जनता को बोलने से रोका गया, जिसने भी प्लॉट से संबंधित बात करने की कोशिश कि उसका माईक को छिन लिया गया। जिसका समाचार-पत्र संलग्न है।</p> <p>पर्यावरण स्वीकृति प्राप्त हुए बिना पावर प्लॉट सह स्पंज आयरन प्लॉट का निर्माण कार्य पूर्व में ही शुरू कर दिया गया था, जो अस्वीकार योग्य है, तथा प्लॉट को काला तिरपाल से से ढाँक दिया गया है। जिससे ये प्रमाणित होता है कि प्लॉट निर्माण कार्य पर्यावरणीय स्वीकृति के बिना ही शुरू कर दिया गया था।</p> <p>अतः महाशय से आग्रह है कि गजानन फेरो प्रा० लि० का विस्तारीकरण (पावर प्लॉट तथा स्पंज आयरन से संबंधित पर्यावरणीय जनसुनवाई कार्यक्रम को फर्जी मानते हुए इस भेद-भाव, अन्यायपूर्ण, विवादित जनसुनवाई कार्यक्रम को रद्द करते हुए अनापत्ति प्रमाण-पत्र नहीं देने की कृपा की जाए। साथ ही निर्माण कार्य तो तुरंत रोकने का आदेश देने कि कृपया की जाए।</p>	
12.	By Post 05.02.2025	<p>Complaint against Dumping of Garbage at KMC DHAPA Dumping Ground from Kolkata Military Station which leads to impact on</p> <p>1. Revenue- Kolkata Military Station is paying dumping charges for 16 trips but no one knows as to how much the contractor are paying to SWM and KMC as they rae not aware of the dumping. Hence, Ministry of Defence &amp; Kolkata Municipal Corporation, both rae losing revenue.</p> <p>2. Public Health- KMC is dumping garbage in brough-IX which impact the health and hygiene of neighbor residents. KMC authority use to burn the garbage which leads the carbon emission and climate changes.</p> <p>The applicants requested to take necessary action regarding dumping of waste without proper manner by KMC.</p>	M/s Balkrishna Suryakala Private Limited, Anupama Apartment, S.L. Sarani, Baguipara, Ashwani Nagar, PS – Baguihati Rajarhat, Dist – North 24 Pdns. - 700059
13.	By email 18.01.2025	<p>Illegal encroachment and Massive unauthorised commercial Hanger construction at Nazirabad (matter has already been taken up as OA no.</p>	Sh. Indrajit Kumar Chanda, Kolkata

		221/2024/EZ)	<indrajitkumarchand a044@gmail.com
14.	By email 21.01.2025	Complaint against newly established Haringhata poultry farm in the densely populated residential area in Green Park, Mokdumpur, Mald. The setup created within 25 meters of residential homes and school. The firm is in aim to create a huge setup with more than 250000 poultry birds. Due to the poultry farm the air quality in the area has significantly deteriorated due to release of poultry dust, feather and bad smell from the firm. 100+ big trees are already cut down by the farm authority to make huge constructions. The residents are facing the issue throughout the day and night. <b>(May be taken as Suo Motu, if approved)</b>	Sh. Chandranil Bhowmik, R/o Green Park, Mokdumpur, Malda, West Bengal - 732103

  
(Deepto Ghosh)  
Registrar

**Copy:**

1. Website of NGT
2. Notice Board of NGT

Registrar  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA